

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

O.A. 1220 of 1997
(UNLISTED)

Date of Order: 28.10.97.

Present: Hon'ble Mr. M. S. Mukherjee, Administrative Member.
Hon'ble Mr. D. Purakayastha, Judicial Member.

KRISHNA MOHAN MAHAPATRA & ORS.

-VS-

UNION OF INDIA & ORS.

For the petitioners: Mr. P. Chatterjee, counsel.
For the respondents: NONE.

O R D E R


This application has been filed as an unlisted motion to-day, seeking a direction upon the respondents in terms of the Order previously passed by this Tribunal on on 15.3.96 in O.A.no.1153 of 1994.

Mr. P. Chatterjee, ld. counsel appearing for the petitioners, wants to withdraw this application with the submissions that he would make a self-contained representation before the respondent authorities in this regard.

Under the circumstances, the petition is allowed to be withdrawn with the liberty to approach this Tribunal, if legally warranted, The application is disposed of as "withdrawn". No costs.

Plain copy of this Order be handed over to the ld. counsel for the petitioner.


(D. Purakayastha)
Member(J)


(M. S. Mukherjee)
Member(A)